

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29.09.2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310MH2011PTC222526
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai City, Maharashtra - 400101
6.	Date of closure of Insolvency Resolution Process	17.10.2023
7.	Liquidation commencement date of corporate debtor	Date of Order: 17.10.2023 (as per the NCLT Order dated 17.10.2023 in Company Petition No. IB-3073 / (MB)/2019). Date of Intimation to Liquidator: 07.12.2023 (The copy of the Order was received by the Liquidator only on 07.12.2023 through email by the Hon'ble NCLT)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Rajesh Ramesh Kamath Registration Number: IBBI/IPA-001/IP-P-01606/2019-2020/12481
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 301 A Wing Green Gagan Near Lokhandwala, Akurli Road Kandivali East, Mumbai Suburban, Maharashtra, 400101 Reg. Email Id - iprrkamath@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for Correspondence: C/o Resurgent Resolution Professionals LLP (IPE) 905, 09th Floor, Tower C, The Close South, Sector 50, Gurugram, Haryana 122018 Email Id (Process specific) cirp.vvspl@gmail.com
11.	Last date for submission of claims	06.01.2024

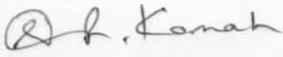
Notice is hereby given that the National Company Law Tribunal Mumbai Bench - IV has ordered the commencement of liquidation of the **VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED** on **17.10.2023** of passing of order of liquidation under section 33 of the Code, however, the copy of the Order was received by the Liquidator only on **07.12.2023** through email by the Hon'ble NCLT.

The stakeholders of **VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **06.01.2024**, to the liquidator at the address mentioned against item No.10.

R. Kamath

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of IBBI at <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Sd/- 

Rajesh Ramesh Kamath
Liquidator

In the matter of VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED

Reg. No. IBBI/IPA-001/IP-P-01606/2019-2020/12481

AFA Number: AA1/12481/02/060624/105799

AFA Valid Upto: 06.06.2024

Date: 12.12.2023

Place: Mumbai

સમાજમાં અલથવા, સુરત પાને માળના મગીની જણાવવામાં આવી પહાર, મજાનગીની કાલિવાળં એ. કુનગી. સતમગીની વરતવાળં વ્યોએ અને આંતરક્ર અનેપ કો જીવવાવાળં કાકોની સામે માળના ઉપપ્રમુખ પ્રેમનંદન.આપકવાડ અને પ્રમુખ તરીકે વરણી થયેલા સામે જી.એમ.ડી.માલવા પ્યારા સમાજ સિલ્લમાં આગળ વળવા અને સમાજની સંસ્કૃતિ જાળવવા નવી પેઢીને જાનન કરવા કાર્યક્રમ વિરોધ વાર આપ્યો હતો.

ડાંગ જિલ્લામાં યોજાયેલ 'વિકસિત ભારત સંકલ્પ યાત્રા'માં કેન્દ્ર અને રાજ્યના મહાનુભાવોએ યાત્રાની મુલાકાત લીધી.

[illegible]

ત્રવા, પ્રજાજન પ્રજાસતીને
તરવા, અને પ્રજા કમળાની
પાયાબોધની જાણકારી આપવા
માટે ઇન્ડ અને ગાયક સહકારના
વિવિધ માનવુપાયોને વલ્લે ઝાંખા
ગુપ્ત મુદ્રણ સ્તા. દરમિયાન ઇન્ડ
સહકારના વાલિકાએ અને ઉપોચ
સાચપણની શી સોપ પ્રજાને
પ્રાયોજીત કરીને સુલિકા ખાતે
પોષ્યકેશ આપવા જોડાવ્યું હતું.
તેમજ વી.એમ. એલિકાના
પ્રમુદરેત્ર ધોળીએ અને ધોળી દિલિ
વિધિમાનુસાર તેમજ ઉપરપ્રજા
પ્રજાની પ્રાચાર્ય સંભાળીને સાર
તા. વલ્લેઝાંખા સારક
શખ્ય શી ડો.કે.સી. વલ્લેઝાંખા
અને સુલિકા ખાતે પ્રાચાર્ય જોડાવ્યું
તા. તે વિધિમાનુસાર નામપ
કેડ તેમજ પ્રજાની પ્રાચાર્ય શખ્ય
શી વિધિમાનુસાર પટેલ વલ્લેઝાંખા
વિધિમાનુસાર, અમર્યા, ધોળી
અને અમર્યા, વિદિયાના

મહેલ છે.
મીના પીરજાડા
મામ જડણીને
મામ
પીરજાડા સિંધી
સ છે.
નોંધ લેવો.
મીનાબાનુ
સિંધી
રાજ એકરાની
સા કોથાની,
૩૯૬૦૦૧

પાલેલ છે.
આર્યવિદ્યા
શસ્ત્રીકાંત મનુ જે
પદ્મ નામ
નિલ શસ્ત્રીકાંત
જ છે.
ગોપ લેવી
દીપ્યા મુનિલ
કાંત
જીવડ, ધીપ્યા
દવાજી, મુરંગ.

જાહેર છે.

અમદાવાદના
રાયચીયા કલેજ
માં નવું નામ
ખસોડકભાઈ
પ્રતિષ્ઠા
અર્થે સંસ્કાર કરાયો.
ન ખસોડકભાઈ
પ્રતિષ્ઠા
અધ્યક્ષ તરીકે ઉપસ્થિત,
૧. ચીનહી, ડૉ.
૨- ૩૭૬૫૨૯